

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH ALLAHABAD.

Dated : This the 10<sup>th</sup> day of September 2018

Original Application No. 330/01675 of 2015

Hon'ble Mr. Rakesh Sagar Jain, Member – J  
Hon'ble Mr. Mohd Jamshed, Member – A

Babita Devi

. . .Applicant

By Adv : Shri Vijay Gautam

**V E R S U S**

Union of India and others

. . .Respondents

By Adv: Shri R.K. Srivastava

**O R D E R**

**By Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

List revised. None for the parties.

2. Applicant's counsel was also not present on the last two dates i.e. 22.04.2016 and 20.05.2016. It appears that the applicant has lost interest in pursuing this case. Accordingly, the OA is dismissed in default for non-prosecution.

**(Mohd Jamshed)**  
Member (A)

**(Rakesh Sagar Jain)**  
Member (J)

/pc/